

1	2	3	4
11.	Industry	31-10-77	Bangalore
12.	Information and Broadcasting	9-8-77 7/8-10-77	New Delhi Shillong
13.	Labour	31-10-77	New Delhi
14.	Law, Justice and Company Affairs	27-10-77	New Delhi
15.	Petroleum and Chemicals & Fertilizers	25-10-77 26-10-77 5-11-77	New Delhi New Delhi New Delhi
16.	Planning	5-10-77	New Delhi
17.	Railways	6-8-77 7/8-10-77	New Delhi Bangalore
18.	Shipping & Transport	28/29-9-77	Bombay
19.	Steel & Mines	19-9-77	New Delhi
20.	Tourism & Civil Aviation	5-11-77	Bangalore
21.	Works and Housing and Supply & Rehabilitation	24-10-77	New Delhi

Enforcement of Minimum Wages for Agricultural Labourers

*161 SHRI JYOTIRMOY BOSU
SHRI S G. MURUGAIYAN

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state

(a) State-wise progress made in
implementation of revised minimum
wages for agricultural labourers,

(b) whether Government are satisfac-
ted with the progress, if any, made so
far; and

(c) if not what steps, if any, are
being taken for enforcement?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA) (a)
to (c) Latest available position in res-
pect of fixation/revision of minimum
wages for agricultural workers under
the Minimum Wages Act is given in
Statement I laid on the Table of the
Sabha [Placed in Library See No
LT-1174/77] Arrangements reported
from the State Governments/Union
Territories for effective implementation
of the Minimum Wages Act are given

in Statement II laid on the Table of the
Sabha [Placed in Library See No
LT-1174/77] Action taken for imple-
mentation of the provisions of the Mi-
nimum Wages Act in this important
sector is constantly reviewed with a
view to ensuring full and effective im-
plementation

**Labour unrest in Kachal Rubber
Plantations in Andaman and
Nicobar Islands**

1393 SHRI MANORANJAN BHAK-
TA Will the Minister of PARLIA-
MENTARY AFFAIRS AND LABOUR
be pleased to state

(a) whether Government are aware
of the labour unrest in the Kachal
Rubber Plantation in the Andaman
'and Nicobar Islands and if so, their
demands, and

(b) what action Government pro-
pose to take to solve their problems?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA) (a)
According to the information made
available by the Andaman & Nicobar
Islands Administration, the Plantation